

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2017**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Company .....Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission &Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Sanjay M Nuli

Counsel for the Respondent(s) : Mr. Anantha Narayana M. G.  
for R-2 & 3

**ORDER**

At the request of learned counsel for the parties, list this matter for hearing on **24.02.2020.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/mkj*